

Nature of case-B.A

Filing no.-8202/2020

Akhilesh Gope Vs. The State of Jharkhand.

Advocate Name- Anil Kr. Ganjhu

**DEFECTS:-**

4(a) Rs. 10 due.

9(i) Duly certified type copy of page 8,9,10 and 12 may be filed.

9(ii) Entire fact of the case at prayer para differs from para 1.(Related to some other case)